# PAKISTAN HIGH COMMISSIONER'S PRESS RELEASE

359."-SHRI' JAGAT NARAIN: Will the Minister of DEFENCE be pleased to state: '

- (a) whether Government's attention has been drawn to a Press release issued by the Pakistan High Commissioner in Delhi about India's violation of the cease-fire line in the State of Jammu and Kashmir on the 25th, 26th, 27th and 28th June, 1964; and
- (b) if so, what steps Government have.taken to counter such Pakistani propaganda?

THE DEPUTY MINISTER M THE MINISTRY OF DEFENCE (DR. D. S. RAJU): (a) Yes.

(b) We are • publishing news of cease-fire border incidents created by Pakistanis and to the awards of violations given by the UN. Chief Military Observer against them.

#### AFRICAN SUMMIT CONFERENCE

360. Shri N. SRI RAMA REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether any observer from India was sent to the African Summit Conference recently held at Cairo?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINCH): No, Sir. The African Summit Conference was meant for the Heads of States end Governments of African Countries.

उच्च प्रध्ययन तथा ग्रनुसंभान के लिये हरिजन ं छात्रों को छात्रवृत्तियां

३६१. श्री महाबीरदास: नया प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या परमाण शक्ति विभाग ने **98६२-६३** ब्रौर 98६३-६४ के वर्ष में

उच्च ब्रध्ययन तथा बनसन्धान के लिये किन्हीं हरिजन छात्रों को छात्रवृत्तियां या वित्तीय सहायता दी: ग्रीर

to Questions

(ख) यदि हां, तो उनका व्यौरा क्या है ग्रौर यदि नहीं, तो उसका क्या कारण है ?

### t [SCHOLARSHIPS TO HARIJAN SCHOLARS FOR ADVANCE STUDY AND RESEARCH

- 361. SHRI MAHABIR DASS: Will the PRIME MINISTER be pleased, to' state:
- (a) whether any scholarship or financial assistance was given by the-Department of Atomic Energy during the years 1962-63 and 1963-64 to any Harijan scholars for advance study and research; and
- (b) if so, what are the details thereof and if not, what is the reason, therefor?]

प्रधान मंत्री तथा परमाण् शक्ति मंत्री (श्री लाल बहादुर) : (क) ग्रौर (ख) परमाणु ऊर्जा विभाग भारत में. विभिन्न विश्वविद्यालयों/संस्थाग्रों में छात्रवृत्तियां तथा ग्रनुसंधान शिक्षा वृत्तियां देता रहा है। क्योंकि यह छात्रवृत्तियां/शिक्षावृत्तियां योग्यता के ग्राधार पर दी जाती है इसलिये ग्रनुसुचित जातियों/ग्रन्सुचित वर्गों के छात्रों के लिए इनका कोई आरक्षण नहीं किया गया है। १९६२-६३ तथा १९६३-६४ में इन छात-वृत्तियों/शिक्षावृत्तियों को पाने वाले हरिजन छात्रों की संख्या के बारे में इस समय सूचना सुलभ नहीं, है ।

[THB PRIME MINISTER AND TH\*. MINISTER OF ATOMIC ENERGY (SHRI LAL BAHADUR^: (a) and <b) The Department of Atomic Energy has been awarding scholarships and research fellowships in various univer-sities|institutions in India. As the scholarships/fellowships are in thena-tur\* of merit scholarships, no reserva-

H | English translation.

tions have been made in 'favour of \ Scheduled Castes [Scheduled Tribes and information is not readily available regarding the number of Harijan students who were in receipt of these scholarships | fellowships during 1962-63 ana 1963T64.1

362. [Transferred to the 25th Sep tember 1964].

# COMMENTS IN 'NEW YORK TIMES' .ON .. BOKARO STEEL PLANT

- 363. SHRI BHUPESH GUPTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) ^whether his attention has been drawn to the comments in the 'New York Times' pf May 3, 1964 in connection with the Soviet offer of assistance for; .the. Bokaro Steel Plant, ("a major defeat for the United Stages jn the crucial area of cold war"); ; ,
- (b) if so whether Government have looked into any possible grounds for treating India as an area of cold war and appraising the question of the United States, aid in this context; and
- (•c) -whether the Indian Mission in the United States of America was instructed to issue any press statements on this., comment in the New York Times?  $\sqrt{\phantom{a}}$

THE: MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) Yes. Sir.

(b) and- (c) As this remark was contained\* only in a newspaper editorial there was no occasion to take up this matter with the U.S. Government or issue a press statement.

# FAMILIES -OF JAWANS LIVING IN GOV-ERNMENT QUARTERS AT LUCKNOW

364. SHRI BHUPESH GUPTA: Will the Minister of DEFENCE be pleased to state:

- (a) whether the families of tie jawans-. who had been sent to.-the forward areas towards the end of 1962 and in early 1963 were allowed to live in the Government quarters at Luck-now and other places free of vany charge;. :£•;
- (b) if so, whether it is a fact that this arrangement has now been given up and the families have been asked to vacate the quarters umess they would pay rents at market rales;
- (c). whether in this connection the military authorities at Lucknow have 'received any represt nations from these affected families, and
- (d) the" action Government have taken on those representations

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE. (DR. D. S. RAJU): (a) and (b) under the existing rules, families of JCOs .and.ORs posted to operational areas are .permitted to retain family accommodation at the old duty' station only if the accommodation is not' required for incoming "troops. With the arrival of families of relieving troops there was shortage of married accommodation for entitled persons the separated families were asked to-vacate the quarters failing which they were liable to pay .market rent. Sixty of. such separated families at Lucknow ,are continuing to occupy the accommodation on payment of market

(c) and (d) In view of the difficulties experienced by separated families of JCOs and ORs Government have sanctioned the hirng of 390 houses for JCOs and 970 houses for ,QRs, at 30 stations including Lucknow. The number of houses to be hireq¹ at each station is determined by the Army Headquarters within the" overall j number sanctioned. Action¹ is being I taken by the local military authorities to hire accommodation for the separated families within the prescribed limits in all the stations. No accommodation could be hired for the purpose at Lucknow so far.